

Name of the corporate debtor: Karm Infrastructure Private Limited Date of commencement of CIRP:29.02.2024; List of creditors as on: 11.07.2025														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	(Amount in Rs.) Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Link Intime India Private Limited	15-03-2024	88,500.00	88,500	Supply of Goods	0	-	No	-	-	0		Proforma invoices do not constitute a valid claim to be admitted. Please provide valid tax invoices and the contract/PO/WO.	
2	R. C. Jain & Associates LLP	19-06-2024	1,53,88,341.00	1,53,88,341.00	Professional Fees	0	-	No	-	-	0	-	Proforma invoices do not constitute a valid claim to be admitted. Please provide valid tax invoices and the contract/PO/WO for balance amount not admitted.	
3	Abhay Steel Corporation		75,48,669.00	22,05,403.00	Supply of Goods	0	-	No	-	-	53,43,266		Rectifications as sought has not been provided in the claim documents by the claimant. Documentary lapse to be fulfilled prior to admission.	
4	Bomb Squad Digital Solutions	01-08-2024	2,62,800.00	1,39,556.00	Marketing Fees	0	-	No	-	-	1,23,244	-	interest of Rs.123244/- are disallowed	
5	MAD (India) Pvt. Ltd.	01-08-2024	6,65,24,520.00	6,65,24,520.00	Marketing Fees	0	-	No	-	-	0	-		
5	Total		8,98,12,830	8,43,46,320		-	-		-	-	54,66,510	-		

Anshul Gupta
 For and on Behalf of Truvisory Insolvency Professionals
 Private Limited
 Resolution Professional
 Karm Infrastructure Private Limited
 Registration No. IBBI/IPE-0103/PA-2/2022-23/50020
 AFA valid upto: 31.12.2025
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